

Farakka Barrage

4814. SHRI D. C. SHARMA:
DR. RANEN SEN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the progress made in the work at Farakka Barrage;

(b) whether the river-bed stage has been completed ahead of the schedule; and

(c) if so, whether the barrage is expected to be completed before schedule?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Out of 109 bays of the Barrage, the works of 57 bays on the left Bank and 12 bays on the Right Bank have been completed. The remaining 40 bays have also been completed with the levels of piers raised upto R.L. 59 or so. The Gate and Gate Bridge have been completed for 50 bays on the Left Bank. The Road Bridge over the Barrage has been completed for 49 bays from the Left Bank.

(b) and (c). Yes, Sir.

Dr. Bhagwan Das Memorial Trust and All India Blind Relief Society

4815. SHRI RAMAVATAR SHASTRI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that complaints received by the Government against Dr. Bhagwan Das Memorial Trust and All India Blind Relief society were sent by an institution known as 'Lok Kalyan Sabha' and its constituent Anti-Corruption Committee of Lajpat Nagar whose General Secretary, Dr. P. R. Chhibher had been dismissed from service of the All India Blind Relief Society;

(b) whether it is also a fact that the office of the Lok Kalyan Sabha has been situated in the residence of Dr. Chhibher and no activity of social service is carried on by the said Sabha;

(c) if so what action has been taken against such an institution and other persons for allegedly false complaints to M.Ps., Ministers as well as Police and even to the President and Vice-President of India; and

(d) if no irregularity or complaints have been substantiated, what action does the Ministry propose to take to restore the grants withheld by the Health Ministry, Delhi Administration and the Delhi Municipal Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) According to information available, Dr. P. R. Chhibher is an ex-medical officer of the All India Blind Relief Society. He was dismissed from service in January, 1966.

(b) and (c). No information is available with the Government of India and the Delhi Administration has been requested to supply information on these points. The information when received from Delhi Administration will be laid on the Table of the Sabha.

(d) The complaints received have been forwarded to the Delhi Administration and until their reply is received on the various points, the Government of India is not in a position to take any action in the matter.

Rise in Coal Prices

4816. SHRI N. K. SOMANI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that several industries have protested to the Coal Producers' Association and the Cen-